## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No. 37(ND)/2015

		C.P. NO. 37(ND)/2013
IN THE MATTER OF:		
Rupak Gupta & Anr. v.		Petitioners
M/s. U.P. Hotels Ltd. & O	rs.	Respondents
SECTION: UNDER SEC	TION 3	397/398
		Order delivered on 05.09.2017
Coram:		
CHIEF JUSTICE M.M. KUN	/IAR	
Hon'ble President		
Deepa Krishan		
Hon'ble Member (T)		
For the Petitioner(s)	:	Mr. Yajur Mittal & Ms. Sanjana Sharma, Advocates
For the Respondent(s)	Ē	Mr. L.K. Bhushan & Mr. Anirudh Arunkumar, Advocates for Respondent Nos. 4(a) to 4(f) Mr. Abhimanyu Bhandari, Advocate Mr. Ankit Sibbal. Advocate

## **ORDER**

On account of paucity of time, matter is adjourned to 07.09.2017.

(CHIEF JUSTICE M.M. KUMAR)

(DEEPÄ KRISHAN) (MEMBER TECHNICAL)

05.09.2017 Vineet